Name of the Corporate Debtor: Ramakrishna Housing Private Limited; Date of Commencement of CIRP: 31-10-2022; List of Creditors as on: 14-06-2023; Name of IP: Mr. Sriram Parthasarathy; Process Number: 1; Last 5 digitof registration number: 10895

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	463	3613694786	413	2336247945	34.10	0	1160463543	116983298	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	4041432814	3	4035030850	58.90	0	6401964	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	536874862	1	292640077	4.27	0	0	244234785	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	9	5949160	0	0	0.00	0		5949160	Annexure 6
7	Operational creditors (Government Dues)	3	14545464	3	14545464	0.21	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	230417635	6	172713512	2.52	0	57704123	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		488	8442914721	426	6851177848	100.00	0	1224569630	367167243	